

**In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 29-06-2020**

Morning Session

Hearing	Objections
1.CC.5255/2019 2.CR. 40/2020 3.CR.165/2015 4.CR. 319/2019 5.CR.50/2020 6.CR.145/2020 7.CC.8923/2017	1. CC. 3836/2017 2. CC. 975/2017 3. CR. 83/2020
Orders	
1. CR.86/2020 2. CR.86/2020	

Afternoon Session

Hearing	Arguments
1.CR. 6/2015 2.CC. 6692/2016 3.CC. 3933/2020	1. CC.7720/2018 2. CC. 9621/2018

Sd/-
Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

Note: All the advocate are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.

